

जातिवों और अनुसूचित आदिम जातिवों
को संख्या निम्नलिखित है -

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Missing Persons in Delhi and New Delhi

1888 Shri Ram Garib: Will the Minister of Home Affairs be pleased to state:

(a) whether there are any persons who were reported to be missing from Delhi and New Delhi in May, 1958 and have still not been traced,

(b) if so, the particulars thereof and the circumstances in which each one of them was reported missing;

(c) the steps Government have taken to trace them out in Delhi and New Delhi and in the District to which they belong; and

(d) the outcome thereof?

The Minister of Home Affairs (Shri G. B. Pant): (a) Two persons reported missing in May 1958 have not yet been traced

(b) In one case a young man left his home for his office on the 12th May, 1958 at 8-15 A.M. and never returned. His clothes were found at the Okhla Head at 7-30 P.M. the same day. It is suspected that he committed suicide by drowning but his dead body has not been traced

In the other case, an old man left his house in the early hours on the morning of 13th May, 1958 and was reported missing. It appears that he was of unsound mind

(c) and (d). Enquiries and searches were made. Names and descriptions of the missing persons were also published in the Delhi Crime News Bulletin as well as in the Delhi Criminal

Intelligence Gazette, but no clue of the missing persons has been found.

Shipping Services to Andamans

1889. Shri Tangamani: Will the Minister of Home Affairs be pleased to state:

(a) whether any representations have been made about inadequate passenger shipping services to Andamans,

(b) whether any new services are proposed to be introduced between Madras and Port Blair, and

(c) whether it is a fact that the Eastern Shipping Corporation has proposed to buy a passenger ship for plying in this area?

The Deputy Minister of Home Affairs (Shrimati Mitra): (a) No Sir;

(b) No Sir,

(c) No Sir

Untouchability Offences Act, 1955

1890 Shri Sadhu Ram: Will the Minister of Home Affairs be pleased to state

(a) the total number of persons prosecuted throughout the country under the Untouchability (Offences) Act, 1955 during the year 1958-59, and

(b) the number of persons, convicted and acquitted in these casts?

The Minister of Home Affairs (Shri G. B. Pant): (a) 871 persons were prosecuted during 1958 for offences against the Untouchability (Offences) Act, 1955

(b) 112 persons were convicted and 201 acquitted. Cases against 311 were pending while cases against 241 were compounded

Scheduled Caste and Scheduled Tribe Agriculturists in Punjab

1891. Shri Sadhu Ram: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstar-